GOVERNMENT OF INDIA
MINISTRY OFRAILWAYS
RAJYA SABHA
QUESTION NO12.11.2010
ANSWERED ON
TRAIN ACCIDENTS.

577

Shri T.K. Rangarajan

Will the Minister of COALCOALCOALCOALCOALRAILWAYS be pleased to state :-

- (a)the details of the number of train accidents occurred during the last one year;
- (b)the number of deaths and persons injured in these accidents;
- (c)whether competent agencies have conducted enquiries into these accidents; and
- (d)if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO. 577 BY SHRI T.K. RANGARAJAN TO BE ANSWERED IN RAJYA SABHA ON 12.11.2010 REGARDING TRAIN ACCIDENTS.

- (a) & (b):During the last one year 2009-10, a total of 100 consequential train accidents excluding cases of trespassing at unmanned level crossings caused due to negligence of road users, took place on Indian Railways. 81 persons lost their lives and 241 persons sustained injuries in these accidents.
- (c) & (d):Each and every accident is enquired into either by the Commissioner of Railway Safety under Ministry of Civil Aviation or by a Departmental Enquiry Committee, depending upon the severity of the accident. During 2009-10, out of 100 consequential train accidents, 17 have been inquired into by the Commissioner of Railway Safety and the balance 83 have been inquired by the Departmental Enquiry Committees. Findings/recommendations of the Commissioner of Railway Safety/Departmental Enquiry Committees are examined by the concerned departments of Indian Railways for compliance.